SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 14763/2024 CONFERENCE FOR HUMAN RIGHTS (INDIA) (REGD.) Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date: 20-08-2024 This petition was called on for hearing today.

For Petitioner(s)

Petitioner-in-person

For Respondent(s)

Mr. Nishit Agrawal, AOR Ms. Kanishka Mittal, Adv.

UPON hearing the counsel the Court made the following O R D E R

Respondent No.3 is granted four weeks' time for filing counter affidavit.

Service is complete on respondent Nos.1, 2 & 4 but none has entered appearance.

List again on 17.9.2024.

SUJATA SINGH Registrar

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